

WRIT PETITION (S)

FILING NUMBER: 2899/2020

DR. RATAN LAL MUNDA

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Copy may be served to respondent no.4 and 5.
2. T/C of page no. 33, 35 may be given.

Saket Kumar Singh  
19/06/2020.